

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

The following officials are hereby directed to report for the National Lok Adalat to be held on 13.05.2023 in Tis Hazari Courts, Delhi:

S.No.	Name & EC	Present place of posting
1	Sh. Ankur Bansal EC:66411329	JA in Vigilance Branch (Central), THC, Delhi.
2	Sh. Vishal Upadhyay EC:23691585	JJA in Administration Branch-II (HQs), THC, Delhi.
3	Sh. Ankit Sharma EC:82967801	JJA in Mediation Centre (Central), THC, Delhi.
4	Sh. Vinod Gupta EC:61171913	JJA in Accounts Branch (Central), THC, Delhi.
5	Sh. Ghanshyam Sharma EC:62552381	JJA in Accounts Branch (Central), THC, Delhi.
6	Sh. Pankaj Gusain EC:65908704	JA in General Branch (Central), THC, Delhi
7	Sh. Paramjeet Singh EC: 78793312	JA in R&I Branch (Central), THC, Delhi.
8	Sh. Ankur Sharma EC:40081548	JJA in the court of Sh. Muneesh Garg, ASJ-01 (POCSO) (Central), THC, Delhi.
9	Sh. Rajinder Kumar Mehra EC:55746743	JA in RTI First Appellate Authority (Central), THC, Delhi.
10	Sh. Ankur Morya EC:57371051	JA in the court of Sh. Anuj Kumar Singh, JSCC-cum-ASCJ-cum-Guardian Judge (Central), THC, Delhi.
11	Sh. Ajay Kumar Rana EC:81023537	JA in Administration Branch-I (HQs), THC, Delhi.
12	Sh. Satish Kumar EC:13129952	JJA in Administration Branch-III (HQs), THC, Delhi.
13	Sh. Amit Kumar EC:58009535	JJA in the court of Ms. Richa Parihar, ASJ (FTSC) (POCSO - 01), Central, THC, Delhi.

Note:(a) In the event of any emergent requirement (from Judicial Officers or otherwise) then the Ld. Secretary, CDLSA is requested to utilize the services of officials at Sl. No.11 to 13.

(b) All the Officials are directed to report to the Secretary, CDLSA, THC, Delhi at 09:30 AM (Sharp) on 13.05.2023.



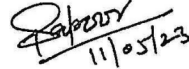
(Narottam Kaushal)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 37391-411 LA/P&T/Admn.-II/HQs/2023

Dated, Delhi the 10<sup>th</sup> / MAY / 2023

**Forwarded for information and necessary action to:**

1. The Secretary, CDLSA, THC, Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. For uploading on LAYERS
4.  For uploading on Website.
5. Officials concerned.

  
11/05/23

(Simmi Kapoor)  
Administrative Officer (Judicial)  
Administration Branch – II (HQs)  
Tis Hazari Courts, Delhi